

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

Date: 9.7.2015

MA No.291/00239/2015 (R.A.No.05/2013) (OA No.223/2013)

Mr. Rajendra Vaish, Counsel for the applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

Heard on the MA No.291/00239/2015 filed by the respondents seeking permission to withdraw the R.A.

M.A. is allowed. Permission to withdraw the RA is granted.

(Mrs.Ranjana Chowdhary)  
Member (A)

(Justice Harun-Ui-Rashid)  
Member (J)

| *Adm/*